

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-07/99/10042/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the th 15 November, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 6779 dtd 10.11.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 12.11.2022, after Lok Adalat, till the morning of 14.11.2022**, has been granted. Further, Civil Judge cum Asstt. Sessions Judge, Udalguri, in his absence, Chief Judicial Magistrate, Udalguri and in her absence in-charge Chief Judicial Magistrate shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/10043/A dated , 15-11-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE) *ku*